

HIGH COURT FOR THE STATE OF TELANGANA ::HYDERABAD.

**RECRUITMENT – STATE JUDICIAL SERVICE -
DISTRICT JUDGES BY TRANSFER THROUGH
A LIMITED COMPETITIVE EXAMINATION
(ACCELERATED RECRUITMENT BY TRANSFER) -
VACANCIES NOTIFIED.**

NOTIFICATION NO.61/2019-RC, DATED 01-04-2019.

REF:Order dated 04.01.2007 of the Hon'ble Supreme Court of India in Civil Appeal No.1867 of 2006 [Malik Mazhar Sultan and Another Vs. U.P.Public Service Commission and Others].

The vacancies for the year 2019 in the category of District Judges (under 10% quota) to be filled by transfer on the basis of merit through a Limited Competitive Examination (Accelerated Recruitment by Transfer) from among the Senior Civil Judges who have put in not less than five years of qualifying service by the end of 31-03-2019 are notified hereunder:

VACANCIES: FOUR (4)


**REGISTRAR(ADMINISTRATION),
F.A.C. REGISTRAR(RECRUITMENT)**